

Shri H. C. Mathur: May I know whether the question of foreign exchange and the question of deferred payment was discussed and, if so, with what result in respect of each country with which we had reached agreements?

Shri Kanungo: Agreements were reached with three countries alone and the question of deferred payment was not under consideration.

Shri H. C. Mathur: Which are those three countries with which agreements have been reached; and what are the agreements?

Shri Kanungo: The countries are, Pakistan, Sweden and Egypt; and I believe the agreements have been placed before the House.

Shri Ranga: What is the general practice here; whether the Government make any arrangements to help the representatives of Indian trade to meet these delegations when they come over here to this country?

Shri Kanungo: Always we try to put them in touch with the Trade Associations and Chambers of Commerce and others.

Shrimati Tarkeshwari Sinha: In answer to (d), the hon. Minister said that they are proposing to send a Trade Delegation to West Germany. May I know whether that Delegation is going with a definite plan to discuss with West Germany or is it for just trade relationship they are going?

Shri Kanungo: The Delegation is being organised by the Federation of Chambers of Commerce of India and Government is sponsoring it. It is more in an exploratory nature; and they will visit West Germany along with other countries to which they may be invited.

Shri H. C. Mathur: Which of the suggestions enumerated in the answer have been accepted by the Government and what does the Government propose to do in the matter?

Shri Kanungo: The sending of Trade Delegations to various countries is

always under consideration, subject to the availability of funds.

Shri H. C. Mathur: If you refer to the answer to (c), it is said that certain suggestions have been made by these delegations. I ask which of these suggestions have been accepted by the Government of India and how it is proposed to implement them.

Shri Kanungo: Part (c) says that these suggestions were discussed with these delegations. They relate to facilitating direct contact between trading partners, strengthening of commercial representation and organisation of publicity of Indian goods through advertisement, exhibitions and all that. In that way we try to do what is in our means.

गोआ में भारतीय राजनैतिक कैदी

* ११८. श्री रघुनाथ सिंह : क्या प्रवाल मंत्री यह बताने की कृपा करेंगे कि इस समय गोआ जेल में कितने राजनैतिक कैदी हैं और कितने, यदि कोई हों, तो, जेल में ही मर गये ?

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : गोआ की जेलों में इस समय कितने राजनैतिक कैदी हैं, इसकी निश्चित सूचना नहीं है। अनुमान है कि कम से कम तीन सौ राजनैतिक कैदी वहां जेल में हैं। इनमें से सात भारतीय राजनैतिक कैदी हैं।

भारत सरकार इस बात की सूचना नहीं दे सकती कि गोआ की जेलों में कितने राजनैतिक कैदियों की मृत्यु हुई है।

Shri S. M. Banerjee: May I request that this may be read in English also?

Mr. Speaker: Yes.

Shrimati Lakshmi Menon: No definite information is available regarding political prisoners in Goa. The Government of India believe that there are at least three hundred political prisoners in Goan jails. Among

these, there are seven Indian political prisoners.

The Government of India are not in a position to give any information regarding the number of deaths in jail, of Goan prisoners.

श्री रघुनाथ सिंह : क्या मैं जान सकता हूँ कि उनके लिये जेल में खाने का क्या इतिजाम है, यानी खाने को क्या क्या दिया जाता है ?

Shrimati Lakshmi Menon: The usual food that people get in jails.

Shri D. C. Sharma: May I know if the First Secretary to the Egyptian Embassy which has been entrusted with the work of looking after our interests in Goa has enquired into this and whether he has got anything to say on this matter?

Shrimati Lakshmi Menon: The First Secretary to the Egyptian Embassy visited Goa and has given about seven names and two more names of Indian nationals in Goa had been added. He also reported about the conditions of jails in Goa. Since his visit conditions have improved.

Shri Joachim Alva: Government is aware that some Members of Parliament like Shri T. K. Chaudhuri and Shri Goray were released. This was one set of peaceful satyagrahis in Goa. I want to know whether the other set of peaceful satyagrahis which entered Goa in 1954 especially from Majali and which included persons like Toni D'Souza who was sentenced to 80 years imprisonment would also be released. What has happened to them?

Shrimati Lakshmi Menon: 34 Indian nationals who acted in a peaceful way have been released as a result of the general amnesty. In about nine cases, the Portuguese Government is not satisfied with their identities and as soon as certificates of nationality are brought to their notice, I think these people will also be released.

Shri Khadlikar: May I know whether the name of Mrs. Sudhabai Joshi is included in that list?

Shrimati Lakshmi Menon: That is one of the names found in the list of nine handed over to the First Secretary to the Egyptian Embassy.

Shri Goray: Is Mr. Ranade's name there?

Shrimati Lakshmi Menon: Yes, Sir. He has been sentenced to 26 years imprisonment for violent activities within Goa and his is the only exception.

Outlay for Kerala State in the Second Five Year Plan

*119. **Shri A. M. Thomas:** Will the Minister of Planning be pleased to state:

(a) whether the outlay under the Second Five Year Plan for the reorganised State of Kerala has been fixed;

(b) if so, the total amount fixed; and

(c) the general principles kept in view in fixing the amount of outlay?

The Minister of Labour and Employment and Planning (Shri Nanda): (a) Yes.

(b) Rs. 87 crores.

(c) The general principles for determining outlays under the Second Five Year Plan are described in various chapters of the Plan and especially in Chapters I to IV.

As regards adjustments between Madras and Kerala in consequence of the reorganisation of the State boundaries, these were agreed after mutual discussion between the representatives of the two States.

Shri A. M. Thomas: May I enquire whether this figure of Rs. 87 crores is only a tentative figure? May I also enquire further whether any portion of this amount has been taken for the Madras scheme?

Shri Nanda: These are the figures as they stand after adjustments